

PROFORMA FOR DECLARATION OF ASSETS
(As on 19.01.2013)

Name of officer (In full) :- **Aditya Joshi**
Date of Birth :- **01 May 1978**
Present Post held :- **Civil Judge Class II, Konta, District Dakshin Bastar (Dantewada), CG**

[Own by Self as on 19.01.2013]				
<u>Immovable Property</u>				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
Village Telebandha, Avanti Nagar, Maharshi Valmiki ward no. 28, Patwari halka no. 113, Tahsil & District Raipur, CG	22 x 40 = 880 sq.ft. (Land & Constructed House)	Not Applicable	Not Applicable	Purchased by taking home loan of Rs 19 lacs from HDFC Bank, Devendra Nagar, Raipur, CG for a period of 20 years
<u>Movable Property (Valued Above of Rs. 25,000/-)</u>				
Car	Hyundai Getz bearing Registration No. CG 04 H 7803		Information sent to, and details are with. Hon'ble C. G. High Court as per the service rules.	
<u>Jewellery (Lump Sum)</u>				
35 grams (approx.) Gold ornaments.	Rs. 92,750/- (approx.) [as per calculation made on 19.01.2013]	Gifted by parent, in laws & relatives of both side during my engagement & marriage.		
200 grams (approx.) Silver coins.	Rs. 11,500/- (approx.) [as per calculation made on 19.01.2013]	Purchased as coin on Diwali festival from 2006 till 2012.		

<u>Shares/Debentures</u>			
Name of Issuing Company		Nos. of Shares	
Kotak Mutual Gold Exchange Traded Fund		4	
UTI Gold Exchange Traded Fund		4	
LIC Housing Finance Company		4	
Development Corporation Bank		15	
<u>Life Insurance Policy & Others</u>			
Name of Issuing Company		Amount	
ICICI Prudential Life Insurance		Rs 1,00,000/- (an one time premium paid)	
Life Corporation of India Ltd.		Policy with an annual premium of Rs 70,556/-	
Life Corporation of India Ltd.		Policy with an annual premium of Rs 27,388/-	
<u>Bank Deposits/Securities & Investments</u>			
	Name of Bank	City	Amount
Fixed Deposits	State Bank of India	Konta	Rs. 1,01,989/-
	ICICI Bank	Raipur	Rs. 1,00,000/-
Saving Bank Accounts	State Bank of India	Konta	Rs. 38,354/-
	ICICI Bank	Raipur	Rs. 912/-
	Central Bank of India	Raipur	Rs. 5,666/-
Recurring	State Bank of India	Konta	Rs. 45,000/-
CPF	As deposited and shown in the account of the Accountant General (State Government)		
PPF/GPF	-- Nil --		
NSS	-- Nil --		
Others	-- Nil --		

[Own by Smt. Priti Joshi (wife) as on 19.01.2013]

Immovable Property

Landed/House Property

-- Nil --

Movable Property (Valued Above of Rs. 25,000/-)

Two Wheeler	Suzuki Access 125 bearing Registration No. CG 16 F 7466	Purchased by me for my wife from my salary and information sent to, and details are with, Hon'ble C. G. High Court as per the service rules.
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Jewellery (Lump Sum)

STRIDHAN: 350 grams (approx.) Gold ornaments.	Rs. 9,27,500/- (approx.) [as per calculation made on 19.01.2013]	STRIDHAN: Gifted by parents, in laws & relatives of both side during engagement, marriage and on birth of our son in year 2006 & 2007.
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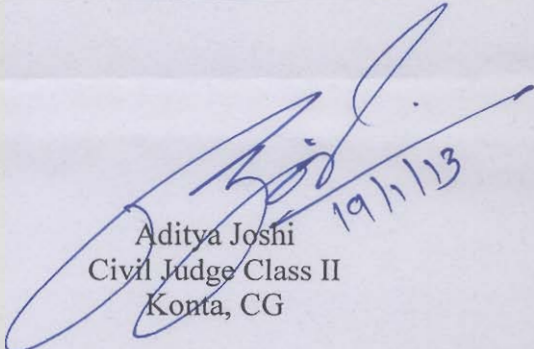
STRIDHAN: 100 grams (approx.) Silver ornaments & utensils.	Rs. 5,800/- (approx.) [as per calculation made on 19.01.2013]	STRIDHAN: Gifted by parents, in laws & relatives of both side during engagement, marriage and on birth of our son in year 2006 & 2007.
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Bank Deposits/Securities & Investments

	Name of Bank	City	Amount
Saving Bank Accounts	ICICI Bank	Raipur	Rs. 56,713/- [Received from house rent]
Fixed Deposits		-- Nil --	
Recurring		-- Nil --	
PPF		-- Nil --	
GPF		-- Nil --	
NSS		-- Nil --	
Others		-- Nil --	

[Own by Master Ajinkya Joshi (son) as on 19.01.2013]				
<u>Immovable Property</u>				
Landed/House Property		-- Nil --		
<u>Movable Property (Valued Above of Rs. 25,000/-)</u>				
-- Nil --				
<u>Jewellery (Lump Sum)</u>				
20 (approx.)	grams Gold ornaments.	Rs. 53,000/- (approx.) [as per calculation made on 19.01.2013]	Gifted by grand father-mother & relatives of both side, on his birth & birthdays since 2007 till 2012.	
200 (approx.)	grams Silver Utensils.	Rs. 11,500/- (approx.) [as per calculation made on 19.01.2013]	Gifted by grand father-mother & relatives of both side, on his birth & birthdays since 2007 till 2012.	
<u>Bank Deposits/Securities & Investments</u>				
	Name of Bank	City	Amount	
Fixed Deposits	Central Bank of India	Raipur	Rs. 5,000/-	Gifted in year 2008 from Grand Father (maternal) on his first birthday.
Saving Account	-- Nil --			
Recurring	-- Nil --			
PPF	-- Nil --			
GPF	-- Nil --			
NSS	-- Nil --			
Others	-- Nil --			

Place: Konta, CG
Date: 19.01.2013


Aditya Joshi
Civil Judge Class II
Konta, CG
19/1/13

Statement of Immovable Property for the Year: - 2012-2013

Name of officer (In full) and service to which the Officer belongs: - **Aditya Joshi** (C. G. State Judicial Services)

Present Post held: - Civil Judge Class II, Konta, District Dakshin Bastar (Dantewada), CG

Present Pay: - Rs. 32320/- p.m. + D. A. + Other Allowance

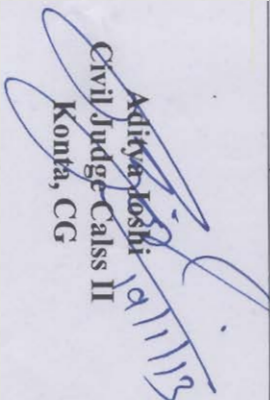
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired?	Annual Income from the property
	Housing and other Building	Land				
1 Village Telebandha, Avanti Nagar, Maharshi Valmiki ward no. 28, Patwari halka no. 113, Tahsil & District Raipur, CG	2 22x40=880 sq.ft. (Land & Constructed House)	3 N/A	4 19 lacs	5 N/A	6 Purchase by taking home loan from HDFC Bank, Devendra Nagar, Raipur, CG	7 Rs. 1000/- per month and same is started from November, 2010.

Date : 19.01.2013

* Inapplicable case to be struck out
† In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated

†† Includes sort term lease also

Note- The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of Chhattisgarh Civil Services (conduct) rules, 1965 on First Appointment and thereafter at the interval of every 12 months giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other member


Aditya Joshi
Civil Judge Class II
Konta, CG